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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 212/397-398/NCLT/AHM/2017 (New)
C.P. No. 83/397-398/CLB/MB/2011(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017**

Name of the Company: **Yogesh Mehra & Ors.**
V/s.
Enercon GmbH & Ors.

Section of the Companies Act: **Section 397-398 of the Companies Act, 1956**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. VR Dhand	Sr Adv.	Petitioner No.1	
2.	Mr. Sugam Kapadia	Adv		
3.	Mr. Rashed Boatwala	Adv		
4.	Mr. Rahul Jain	Adv		Rahul Jain
5.	Mr. Indeansh Deshamukh	Adv		
6.	Mr. Vineet Unnikrishnan	Adv	Petitioner	
7.	Ms. Manasa S.	Adv	No. 2	Manasa
8.	Mr. Arjun Greenivas	Adv.	i/b Cyril Amarchand Mangaldas	
9.	Ms. Olga Lume Pereira	Adv		
10.	Mr. Rohan Kelkar	Adv.	Petitioner	
11.	Mr. Saurabh Solanki	Adv.	Nos. 3 to 7	
12.	MR. SAURABH SOLANKAR, SR ADV			RES No. 1
13.	MR. VIVEK A VASHI, ADV			RES
14.	MS - KANICA SHALMA, ADV			
15.	MR. MIHIR THAKORE		PET No. 3 & 4	
16.	MR. SAIL THAKORE		vs	
17.	MR. Krunal K modi for Sohil M Shah Adv.		- Petitioners 3 to 7	

ORDER

Learned Senior Advocate Mr. V R Dhond with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Rashid Boatwala with Learned Advocate Mr. Rahul Jain present for Petitioner no. 1.

Learned Advocate Mr. Indranil Deshmukh with Learned Advocate Mr. Vineet Unnikrishnan with Learned Advocate Ms. Manasa S. with Learned Advocate Mr. Arjun Sreenivas with Learned Advocate Ms. Olga Lumepereira present for petitioner no. 2.

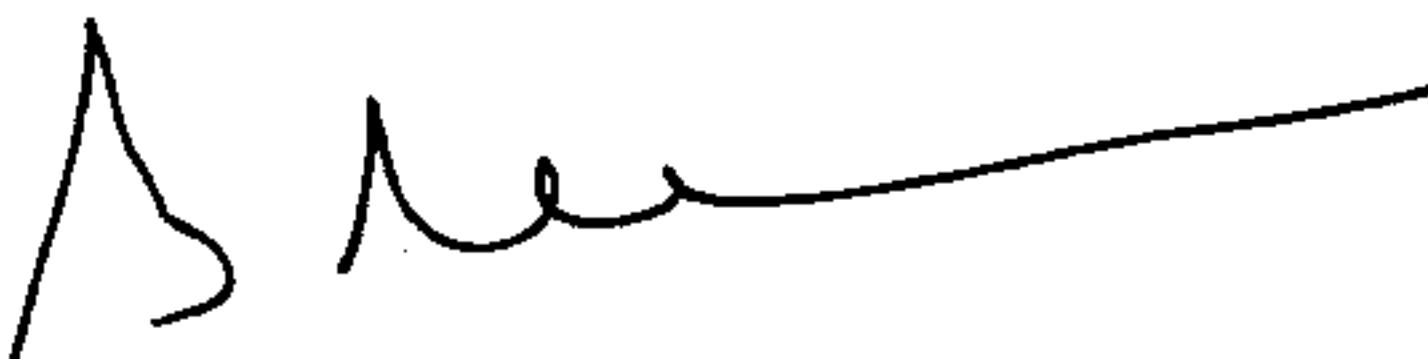
Learned Advocate Mr. Rohan Kelkar present for Petitioner no. 3 to 7.

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Vivek Vashi with Learned Advocate Ms. Kanika Sharma present for Respondent no. 1.

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Salil Thakore present for Respondents no. 3 and 4.

Learned Advocate Mr. Krunal Modi i/b Learned Advocate Mr. Sahil Shah present for petitioners no. 3 to 7.

List the matter on 20.12.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 1st day of December, 2017.